

### Statistics Regarding Size of Holdings

\*1044. SHRI VIRENDRA KUMAR SHAH: Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the National Sample Survey (NSS) reports constitute the only source which gives reliable statistics regarding the size of holdings in the country; and

(b) if so, the particulars regarding distribution of land holdings in the country traced on the latest N. S. S. reports ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) Information relating to size and distribution of holdings of the country has been collected during the 8th round of the National Sample Survey (July 1954-April 1955) and in the 16th and 17th rounds (July 1960-June 1962). Information is also available in some other surveys.

(b) The cumulative percentage distribution of number of agricultural holdings and area operated by them by size of holdings in the 16th and 17th rounds is summarised below :

Sl. No.	Holding size (acres)	16th and 17th rounds (mean)	
		Number	Area
1.	below 0.50	9.71	0.35
2.	below 1.00	18.25	1.29
3.	below 2.50	39.87	6.79
4.	below 5.00	62.31	19.04
5.	below 7.50	74.67	30.35
6.	below 10.00	81.65	39.37
7.	below 15.00	89.44	53.39
8.	below 20.00	93.14	62.89
9.	below 25.00	95.37	70.19
10.	below 30.00	96.70	75.70
11.	below 50.00	98.95	88.11
12.	all sizes	100.00	100.00

### Massive Programme of Industrial Housing Envisaged by First Industrial Policy Resolution

\*1045. SHRI SHASHI BHUSHAN: Will the Minister of LAEOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that the first Industrial Policy Resolution envisaged massive programme of industrial housing;

(b) whether the subsidized industrial housing scheme implemented so far has hardly made a dent on this problem;

(c) if so, what measures are contemplated to ease the situation in future;

(d) whether rethinking has been done about the standards of housing for such workers as compared to the old ideas in this field and also about the role of workers, industry and the State in this field; and

(e) whether Government contemplate legislation to ensure speedy progress ?

THE MINISTER OF LAEOUR AND REHABILITATION (SHRI D. SANJIVAYYA): (a) The Resolution has stated that the construction of workers' houses on a substantial scale was under contemplation.

(b) to (d). The Subsidised Industrial Housing Scheme for industrial and plantation workers aims at dealing with a part of the problem. There have also been other programmes, such as housing schemes for workers in Coal, Mica and Iron Ore Mines and also for Dock workers under the Dock Labour Boards. Some State Governments have formulated their own schemes; there are also schemes for workers to build their own houses. However, as observed by the National Commission on Labour, no precise data regarding the dimensions of the problem are available, although shortages continue.

(e) Having regard to the experience of legislative compulsion for workers' housing, the National Commission on Labour have not recommended extension of the area of legal compulsion beyond what exists today, except in the case of mines. The recommendation is to be considered by Government.